

## SECURITIES APPELLATE TRIBUNAL, MUMBAI

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER, HON'BLE DR. C.K.G. NAIR, MEMBER & HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER

DAILY BOARD FOR 24.03.2021 THROUGH VIDEO CONFERENCING

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	<b>ROOM CODE/PASSWORD</b>
<b>AT 11.00 A.M.</b>								
<b>1</b>	A.No.524/2019 - <b>A/W</b>	Badri Lal Birla	Dr. S. K. Jain, Practicing Company Secretary i/b Mr. Vikas Bengani	SEBI	Mr. Kumar Desai, Advocate i/b K. Ashar & Co	Pronouncement		<b><u>DELIVERY JUDGMENT</u></b>
	A.No.605/2019 <b>A/W</b>	Badri Lal Birla						
	A.No.334/2020 - <b>A/W</b>	Arihant Capital Markets Ltd.	Mr. Prakash Shah, Advocate					
	A.No.601/2019	Chandrakanta Laddha	Mr. Saurabh Bachhawat, Advocate i/b Ms. Yashvi Panchal					
<b>2</b>	A.No. 272/2020 -	B. Renganathan	Mr. Rohan Banerjee, Advocate i/b Cyril Amarchand Mangaldas	SEBI	Ms. Rashi Dalmia, Advocate i/b ELP	Pronouncement		

3	MA. No. 139-2021 Urgency App. And MA. No. 140-2021 And A.No. 95-2021	Reliance Mediaworks Financial Services Pvt. Ltd.	Mr. Ravi Kadam, Senior Advocate i/b Zerick Dastur, Advocates & Solicitors	SEBI And Others	Mr. Pradeep Sancheti, Senior Advocate i/b K. Ashar & Co. Mr. Janak Dwarkadas, Senior Advocate i/b T.N. Tripathi & Co. for R. No. 2 Mr. Somasekhar Sundaresan, Advocate i/b Juris Corp for R. No. 3 Mr. Zal Andhyarujina, Advocate i/b Kanga & Co. for R. No. 4. Mr. Gaurav Joshi, Senior Advocate i/b Cyril Amarchand Mangaldas for R. Nos. 5 to 7 Mr. Aditya Sikka, Advocate i/b Cyril Amarchand Mangaldas for R. No. 8.	Pronouncement		
	A. No. 105_2021	Anupkumar Sheth	Mr. P.N. Modi, Senior Advocate i/b D M Law Chambers	SEBI And Others	Mr. Pradeep Sancheti, Senior Advocate s i/b K. Ashar & Co. for Respondent No. 1.			
<b>AT 11.05 A.M.</b>								
4	A. No. 87-2021	Reliance Industries Ltd.	Azb And Partners	SEBI		ADMISSION		<b><u>CASHFO</u></b>
	A. NO. 88-2021	Mukesh D. Ambani						
	A. NO. 89-2021	Navi Mumbai SEZ PVT. LTD.	Krishnamurthy & Co					
	A. NO. 90-2021	Mumbai SEZ LTD.						

**AT 11.10 A.M.**

<b>5</b>	MA.No. 97/2020 (Delay Application) & A.No. 88/2020	Arup Kumar Roy	None for Appellant	SEBI & Ors.	Mr. Vishal Kanade, Advocate i/b The Law Point for R-1	Admission	04.03.2021	<b><u>IILRPS</u></b>
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**AT 11.15 A.M.**

<b>6</b>	IRDAI MA.No. 4/2019 &A.No. 3/2019 <b>A/W</b>	Hero Insurance Broking India Pvt. Ltd.		IRDAI	Mr. Kevic Setalvad, Advocate i/b K. Ashar & Co.	Admission Disposal	02.03.2021	<b><u>PENALTYDIRECTIONS</u></b>
	IRDAI MA. No. 1/2020 &A.No. 1/2020 <b>A/W</b>	Maruti Insurance Broking Pvt. Ltd.	Mr. Pesi Modi, Senior Advocate i/b Shardul Amarchand Mangaldas & Co					
	IRDAI 3/2020 <b>A/W</b>	Aditya Birla Insurance Brokers Ltd.						
	IRDAI MA. No. 3/2020 &A.No. 5/2020 <b>A/W</b>	Toyota Tsusho Insurance Broker India Pvt. Ltd.	Mr. Pesi Modi, Senior Advocate i/b Shardul Amarchand Mangaldas & Co					
	IRDAI MA. No. 5/2020 &A.No. 6/2020	SMC Insurance Brokers Pvt. Ltd.	Mr. Prakash Shah, Advocatei/b Prakash Shah & Associates					

**AT 11.20 A.M.**

<b>7</b>	411/2019 <b>A/W</b>	Tanuja Singh	Mr. Manish Chhangani, Advocate i/b Khaitan & Co.	SEBI	Mr. Kumar Desai, Advocate i/b K. Ashar & Co.	Admission Disposal	23.02.2021	<b><u>TANUJAAKB</u></b>
	MA. No. 503/2019 & A.No. 412/2019	Jitendra Kumar Bhatia						

**AT 11.22 A.M.**

<b>8</b>	A.No. 527/2019	Bakul Ramniklal Parekh & Ors.	Ms. Sonal, Advocate i/b. Juris Matrix	SEBI	Mr. Shyam Mehta, Senior Advocate i/b K. Ashar & Co.	Admission Disposal	01.03.2021	<b><u>AFSL</u></b>
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**AT 11.30 A.M.**

<b>9</b>	581/2019	Rupesh Kantilal Savla	Mr. Somasekhar Sundaresan, Advocate i/b. DMD	SEBI	Mr. Abhiraj Arora, Advocate i/b. ELP	Admission Disposal	05.03.2021	<b><u>WTMDIL</u></b>
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**AT 11.40 A.M.**

<b>10</b>	MA. NO. 41-2020 AND A. NO. 45-2020	Rajesh Kumar Agarwal	Mr. Anshuman Sugla, Advocate i/b Joby Mathew & Associates	SEBI	Mr. Gaurav Joshi, Senior Advocate	Admission	17.02.2021	<b><u>RAJESHKA</u></b>
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**AT 11.45 A.M.**

<b>11</b>	MA. No. 258/2020 (Interim Relief) & A.No. 257/2020	Astitva Capital Market Private Limited	Mr. Mukesh Goyal, Advocate i/b. RG Lawz	NSEIL	Mr. Vishal Kanade, Advocate i/b. MKA & Co.	Admission Disposal	22.01.2021	<b><u>CLIENTSECURITY</u></b>
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**AT 11.47 A.M.**

<b>12</b>	A.No. 346/2020 <b>A/W</b>	IKF Technologies Ltd.	Mr. Jitendra Sharda, Advocate		Mr. Mihir Mody, Advocate i/b K. Ashar & Co.	Admission disposal MR. Jitendra Sharda, Advocate Mr. Mihir Mody, Advocate- I/b Kashar & Co.	18.02.2021	<b><u>DELAYEDSCNGDR</u></b>
	A.No. 347/2020 <b>A/W</b>	Mukesh Kumar Goyal						
	A.No. 348/2020	Sunil Kumar Goyal						

**AT 11.50 p.m.**

13	A. NO. 393-2020	Chromatic India Ltd.	Ms. Aishwarya Shubhangi, Advocate	SEBI	Mr. Mihir Mody, Advocate i/b K. Ashar & Co.	Mr. Mihir Mody, Advocate with Mr. Arnav Misra, Advocate i/b K. Ashar & Co.	17.02.2021	<b><u>CHROMATICGDR</u></b>
	A.NO. 394-2020	Vinod Kumar Kaushik						
	Misc. Application No. 67 of 2020 And Appeal No. 64 of 2020	Chromatic India Ltd. & Anr.						
	Appeal No. 487 of 2020	Vipin Sharma	Mr. Yahya Batatawala, Advocate					
	Appeal No. 488 of 2020	Vipin Sharma						

**AT 12.00 NOON**

14	A.No. 436/2020	Pankaj J. Shah (HUF) & Ors.	Mr. Kunal Katariya, Advocate i/b. Shah & Ramaiya Chartered Accountants	SEBI	Mr. Kumar Desai, Advocate i/b. The Law Point	Admission Disposal	22.02.2021	<b><u>CORNERSHARESIPO</u></b>
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**AT 12.10 P.M.**

15	MA.No. 593/2020 (Stay Application) & A.No. 559/2020	Shriram Insight Share Brokers Ltd.	Mr. Srisabari Rajan, Advocate	SEBI	Mr. Suraj Choudhary, Advocate i/b Vidhii Partners	Admission Disposal	18.2.2021	<b><u>DOUBLEJEOPARDY</u></b>
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**AT 12.20 P.M.**

16	IRDAI A.No. 01/2021	Confiance International Reinsurance Broker LLC & Anr.	Mr. Amrut Joshi, Advocate i/b. SMA Law Partners	IRDAI & Ors.	Mr. Mustafa Doctor, Senior Advocate i/b K. Ashar & Co. for	Admission	05.03.2021	<b><u>EXPARTEREVOKE</u></b>
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					R-1 Mr. Yashesh Kandar, Advocate i/b. Tuli & Co. for R- 2			
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